

**TRN Energy Private Limited**  
**List of Creditors under regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**  
**(Version 1: Pursuant to claims received and updated as on 28-12-2021) Category-Class of secured & unsecured Financial Creditors**

SI No.	Class of FC	Names	Mode of Receipt of Claim	Amount Claimed	Amount Admitted	Amount of Claim under verification	Amount of Claim Rejected	Security Interest
				In INR	In INR	In INR	In INR	
1	Secured							
2	Unsecured							
	<b>Total</b>			<b>0</b>	<b>0</b>	<b>0</b>	<b>0</b>	

Notes: The Applicant -OC -M/s Natraaj Transport prayed to AA through IRP to withdraw the application of CIRP on 17th Dec 21. AA heard the case on 22/12/21 and approved the withdrawal.